

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.398/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Mr. Suresh Padmanabhan -Vs- Tayo Rolls Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKHILESH K. SHRIVASTAVA, ADV
2. SHAKEE AKHTER, ADV
3. AKASH SHARMA, Pr.CS
4. Arvind K. Tiwari, Adv.
5. Vikas Singh, Adv.

Intervener
applicant

Akash Sharma
23.10.17

Ratna Benerjee,
Sourya Ganguli

Sr Adv.
Adv.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 15/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)